

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 796

(To be answered on the 4th December 2025)

FLIGHTS FROM RUPSI AIRPORT

796. SHRI JOYANTA BASUMATARY

Will the Minister of CIVIL AVIATION **नागर विमानन मंत्री** be pleased to state:-

- (a) the present status of Rupsi Airport located in the Bodoland Territorial Region (BTR) in Assam;
- (b) whether it is a fact that hardly any flights are presently operating from the said airport and if so, the reasons therefor; and
- (c) the action taken by the Government to promote and enhance the flight frequency from the said airport?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a): Under the Regional Connectivity Scheme - Ude Desh ka Aam Nagrik (RCS-UDAN), Rupsi Airport, managed by the Airports Authority of India (AAI), was identified for development and the operation of RCS flights during the second round of bidding. The airport has been developed at a cost of Rs.88.79 crore under the UDAN Scheme.

(b): Currently, M/s Alliance Air is operating RCS flights from Rupsi to Kolkata and Guwahati.

(c): Under the UDAN Scheme, bidding rounds are conducted from time to time to cover more destinations/stations. The Government regularly monitors the routes that have ceased operations under UDAN and conducts special bidding rounds to operationalise such routes.

Further, with the repeal of Air Corporation Act in March 1994, the Indian domestic aviation was deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate. Hence, it is upto the airline operators to introduce air services to/from any airport in the country depending on their operational & commercial viability.
